

Name of the Corporate Debtor: Birla Tyres Limited; Date of Commencement of CIRP: 05-05-2022; List of Creditors as on: 16-09-2022; Name of IP: Mr. Seikh Abdul Salam; Process Number: 1; Last 5 digit of registration number: 12966

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0		0		0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	0		0		0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	11282620638.19	10	11018034587.02	53.86	102398298.00	1.07	162187752.10	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	5737529860.00	5	5719987229.85	27.96		17542630.15		Annexure 4
5	Operational creditors (Workmen)	1032	884385009.00	935	269176503.05	1.32		614112110.95	1096395.00	Annexure 5
6	Operational creditors (Employees)	344	470061971.86	330	308716830.21	1.51		151553611.36	9791530.29	Annexure 6
7	Operational creditors (Government Dues)	9	5579232604.00	5	1451129756.76	7.09	2192247443.00			Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	336	2243429400.29	323	1689216670.03	8.26		554212730.25		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0		0		0.00				NA
Total		1737	26197259483.34	1608	20456261576.92	100.00	2294645741	3273276488.02	173075677.39	